

(b) Yes, Sir.

(c) The communication of Kerala Education Minister is under consideration.

Rules Re. Determination of Seniority of Deputationists Employed in Chandigarh Secretariat

4529. SHRIMATI NIRLEP KAUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Government have prescribed certain rules and regulations for the determination of seniority of persons appointed on transfer or on deputation from other States; and

(b) if so, whether these rules and regulations are applicable to the persons appointed in the Chandigarh Secretariat?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The Central Government have laid down general principles of seniority of various categories of persons employed in the Central Services including persons who are appointed by transfer to Central Service from the Sub-ordinate offices of the Central Government or other departments of the Central or State Governments. These principles do not, however, apply to persons who are on deputation from other States. Persons appointed in the Chandigarh Secretariat who are on deputation from Punjab and Haryana, are not governed by these principles.

Rules for Officers of Punjab Secretariat Administration

4530. SHRIMATI NIRLEP KAUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Officers of the Punjab Secretariat Administration are subject to certain rules and regulations for purposes of fixation of their seniority and promotion; and

(b) if not, what steps are being taken by Government to see that all promotions etc. are made according to the rules and regulations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The information has been called for from the Government of Punjab and will be laid on the Table of the House as soon as possible.

उत्तर प्रदेश के इलाहाबाद जिले में डकैती तथा हत्या की वारदातें

4531. श्री नागेश्वर द्विवेदी: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) अप्रैल 1968 तथा नवम्बर, 1968 के बीच की अवधि में इलाहाबाद जिले में डकैती तथा हत्या का अलग-अलग कितनी वारदातें हुईं, कितनी वारदातों में हत्या दिन दहाड़े हुईं, कितने मामलों में रात को हत्याएं हुईं और धोखे से हत्या की कितनी वारदातें हुईं;

(ख) डकैती तथा हत्या के उपर्युक्त मामलों में से कितनी वारदातों का पता लगा लिया गया है और अपराधियों को गिरफ्तार कर लिया गया है और ऐसे कितने मामले हैं जिनका अभी पता नहीं लगा है और जिनके संबंध में अभी तक कोई गिरफ्तारी नहीं की गई; और

(ग) इलाहाबाद जिले में ऐसे अपराधों को रोकने के लिये सरकार ने क्या ठोस कार्य बांही की है?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री विद्या चरण शुक्ल): (क) से (ग). उत्तर प्रदेश सरकार से सूचना प्राप्त की जा रही है। तथा प्राप्त होने पर सदन के सभापटल पर रख दी जायगी।

Text Book of Botany for Delhi Higher Secondary Science Students

4532. SHRI P.N. SOLANKI: Will the Minister of EDUCATION be pleased to state:

(a) whether 'A Text Book of Botany' by A.C. Dutta has been prescribed for the Delhi Higher Secondary School Examination (Science);